

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3686
ANSWERED ON 18/12/2024
ISA FRAMEWORK AGREEMENT

3686. SHRI P P CHAUDHARY
SHRI VIJAY BAGHEL
SHRI BASAVARAJ BOMMAI
SHRI CHANDRA PRAKASH JOSHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total number of countries that have signed and ratified the International Solar Alliance (ISA) Framework Agreement as of October 2024 along with details of recent additions thereto;
- (b) whether any specific projects or initiatives have been implemented under ISA framework during the last three years, if so, the details thereof and the outcomes achieved thereunder;
- (c) whether any assessment has been conducted regarding role of ISA in advancing India's global climate leadership and if so, the findings thereof; and
- (d) the steps taken/proposed to be taken by the Government to enhance ISA's effectiveness in promoting solar energy adoption globally and strengthening international cooperation?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)

(a) to (c) International Solar Alliance (ISA) is an action-oriented, member-driven, collaborative platform co-founded by India and France and is the first inter-governmental treaty based international organization headquartered in India. India has been the President of the ISA Assembly since its inception in 2018 and has continuously advocated ISA's membership in discussions with various countries. Consequently, as on October, 2024, 120 countries have signed the Framework Agreement of ISA, out of which 104 countries have ratified to become full members of ISA. Lebanon is the latest country to have signed ISA Framework Agreement on 27th August 2024, while Armenia is the latest country to ratify and deposit the instrument of ratification on 15th October, 2024. The details of addition since January 2024 are at Annexure.

ISA has launched 9 dedicated programmes to support Member Countries in identifying applications, develop conducive policies for solar, build their capacities and improve access to finance. Since its inception, ISA has carried out demonstration projects in 27 member countries. These demonstration projects aim to showcase solar technology to local communities and encourage stakeholders to expand them on a larger scale. ISA has been helping the Countries to identify project pipeline of solar mini grids, solar rooftop, and ground mounted solar projects, close to 9.5 GW. ISA has so far provided training to over 4500 people from its member countries.

(d) As a member country and as President of ISA Assembly, India has supported ISA through financial contribution and technical knowledge sharing, whenever approached upon by ISA Secretariat. As on date, Government of India, including its public sector undertakings, has provided financial assistance of more than INR 475 crore towards its corpus fund and administrative expenses.

Annexure referred to in reply of part (a) to (c) of LOK SABHA unstarred question no. 3686 to be answered on 18.12.2024.

I. List of full member countries which have ratified the Framework Agreement of ISA

Sr. No.	Country
1.	Spain <i>(Ratified on 25 April, 2024, Received on 22 May, 2024)</i>
2.	Zambia <i>Ratified on 22nd May 2024, received on 24 May, 2024</i>
3.	Paraguay <i>(Ratified on 10 May 2024, Received on 26 June, 2024)</i>
4.	Nepal <i>Ratified on 11 July, 2024, Received on 15 July, 2024)</i>
5.	New Zealand <i>Ratified on 30 July, 2024, Received on 13 August, 2024</i>
6.	Armenia <i>(Ratified on 24 September 2024, Received on 15 October 2024)</i>

II List of Countries which have signed but not ratified the ISA Framework Agreement

S. No.	Country
1.	Malta <i>(signed on 20 February 2024)</i>
2.	Lebanon <i>(signed on 27 August 2024)</i>